

(150)

DELHI VIDHAN SABHA  
BULLETIN PART I  
(Brief Record of Proceedings )  
Monday, March 28, 1994/Chaitra 7, 1916(Saka)

NO.23

14.02 Hours

Starred Questions

1. Starred question Nos 183 to 187 and supplementaries thereto were orally answered.  
Replies to Starred Question Nos 188 to 195 and 197 to 202 were laid on the Table of the House.

Unstarred Questions

2. Replies to unstarred Question Nos 229 to 234 and 236 to 288 were laid on the Table of the House.

Short Notice Question

3. Short Notice Question No 1 and supplementaries thereto were asked and orally answered.

15.23 Hours

Legislative Business  
Government Bill - Introduced

4. Shri Sahib Singh Verma introduced the Delhi Agricultural Cattle Preservation Bill, 1994.

15.26 Hours

Matters under Rule 259

5. Following members raised matters under Rule 259:-

1. Shri Inder Raj Singh
2. Shri Bodh Raj
3. Shri Prem Singh
4. Shri Jai Kishan
5. Smt. Krishna Tirath
6. Sh. Jitender Kumar
7. Sh. Kirti Azad
8. Sh. Vas Dev Kaptan
9. Sh. Sheesh Pal
10. Sh. Nand Kishore Garg

Budget - 1994-95  
(First Stage )

6. General discussion on the Statement of Estimated Receipts and Expenditure of the Capital for the year 1994-95.

Following members took part in the discussion:-

1. Shri Jag Parvesh Chandra.
2. Shri Satish Chander Khandelwal.
3. Sh. Darshan Kumar Bahl (Speech finished)  
(Discussion not concluded)

18.00 Hours

(The sitting of the House was adjourned till 14.00 Hours on Tuesday March 29, 1994).

P.N.GUPTA  
SECRETARY